

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2624/2024

VIJAY BAHADUR @ PAHADI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 2625/2024 (II)

Date : 13-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Abhikalp Pratap Singh, AOR

For Respondent(s) :

Mr. Rohit K. Singh, AOR

Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common sole respondent has already filed counter affidavit.

Photocopies of common original records of High Court and Trial Court have been received. Let a soft copy of the same be provided to the Ld. counsels for the parties, in light of circular dated 10.01.2025.

Thereafter, Registry to process the matters for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar